1975

ANNUAL REPORT OF CENTRAL COAL MINES RESCUE STATIONS COMMITTEE,
DHANBAD

[RAJYA SABHA]

SHRI S. C. JAMIR: Sir, I also beg to lay on the Table a copy of the Annual Report of the Central Coal Mines Rescue Stations Committee, Dhanbad, for the year 1968-69. [Placed in Library. See No. LT-2119/69.]

THE REGISTRATION OF NEWSPAPERS (CENTRAL AMENDMENT RULES 1969)

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): Sir, I beg to lay on the Table, under subsection (2) of section 20-A of the Press and Registration of Books Act, 1867, a copy of the Ministry of Information and Broadcasting and Communications Notification No. 4/9/68-Coord., dated the 7th October, 1969 (in English and Hindi), publishing the Registration of Newspapers (Central) Amendment Rules, 1969. [Placed in Library. See No. LT-2179/69.]

THE BIHAR SUGARCANE (REGULATION OF SUPPLY AND PURCHASE) ACT, 1969

SHRI S. C. JAMIR: Sir, on behalf of Shri Annasaheb Shinde, I beg to lay on the Table, under sub-section (3) of section 3 of the Bihar State Legislature (Delegation of Powers) Act, 1969, a copy of the Bihar Sugarcane (Regulation of Supply and Purchase) Act, 1969 (President's Act No. 8 of 1969) (in English and Hindi). [Placed in Library. See No. LT-2120/69.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE ARCHITECTS BILL, 1968

SHRI U. N. MAHIDA (Gujarat): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to provide for the registration of architects and for purposes connected therewith.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE ARCHITECTS BILL, 1968

SHRI U. N. MAHIDA (Gujarat): Sir, I beg to lay on the Table the evidence tendered before the Joint Committee of the Houses on the Bill to provide for the registration of architects and for purposes connected therewith.

REFERENCE TO REPORTED DECI-SION OF THE CABINET TO SHIFT THE PROPOSED SITE FOR INSTAL-LATION OF STATUE OF MAHATMA GANDHI

SHRI S. N. MISHRA (Bihar): May I, Mr. Chairman, with your permission refer to a somewhat disturbing report in the Press that the Central Cabinet has decided to shift the proposed site for the installation of the statue Mahatma Gandhi from the India Gate side to a relatively less significant or insignificant place. The reported decision, Mr. Chairman, seems to be particularly intriguing in view of the fact that the Committee appointed for purpose had unanimously recommended the India Gate Site and the earlier decision of the Cabinet had endorsed this decision. Now, Mr. Chairman, we all are very sad to note that because of lack of expeditious decision on the part of the Government in this matter, there seems to be very little hope for the installation of a statue of the Father of the Nation in the year of the centenary of his birth. While, you might have observed, in many parts of the world in important places statues have been installed particularly in the centenary vear. . .

SHRI A. D. MANI (Madhya Pradesh): In Lima in Peru.

SHRI S. N. MISHRA: . . . Delhi, as the capital city of this country, seems to be singularly unfortunate in not having a suitable statue of the Father of he Nation. The Parliament House also seems to be sharing the same fate in the sense that we do not seem to have a suitable portrait of Mahatma Gandhi in the Parliament House. The portrait that is there in the Central Hall does not seems to be quite a suitable portrait. So we would have liked to impress on behalf of the House that there should be a suitable site here at a suitable place for the statue of Mahatma Gandhi, otherwise there would be great resentment not only in this House-perhaps I am voicing the feelings of the entire House—but everywhere. I hope the Government would take note of this. But may I say, Mr. Chairman, at the same time that we are generally deprived of the pleasing presence of the Leader of the House, and there is nobody on behalf of the Government and so it becomes a voice in the wilderness to an extent. Even now you can see that even the benches on that side seem to be more or less vacant as compared to our